

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF BRAHMAPUTRA INFRAPROJECT LIMITED

(FORMERLY MEWAR INDUSTRIES LIMITED)

Registered Office: 4117, 1st Floor, Naya Bazar, New Delhi-110006

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of on behalf of the Acquirers, Brahmaputra Finlease (P) Limited, Brahmaputra Holdings (P) Limited, M. L. Singhi & Associates (P) Limited and Mr. Suresh Kumar Prithani (Collectively referred to as the "Acquirers"), in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on July 14, 2008 and the Corrigendum to the Public Announcement published on September 20, 2008 and Letter of Offer dated September 18, 2008.

1. Name of the Target Company : BRAHMAPUTRA INFRAPROJECT LIMITED
(FORMERLY MEWAR INDUSTRIES LIMITED)
2. Name of Acquirers : BRAHMAPUTRA FINLEASE (P) LIMITED,
BRAHMAPUTRA HOLDINGS (P) LIMITED,
M. L. SINGHI & ASSOCIATES (P) LIMITED AND MR. SURESH KUMAR PRITHANI
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED
5. Offer Details:
- a) Date of Opening of the Offer : FRIDAY, SEPTEMBER 26, 2008
- b) Date of Closure of the Offer : WEDNESDAY, OCTOBER 15, 2008
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Re. 11.00		Re. 11.00	
2.	Shareholding of Acquirers before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares acquired/allotted to Acquirers by way of Share Purchase Agreement referential Allotment.	No. of Shares	%	No. of Shares	%
		5049300	72.04*	5049300*	72.04*
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		1401840	20.00*	1100	0.015*
5.	Size of the Open Offer (Number of shares multiplied by Offer Price per share)	Rs 1,54,20,240.00		Rs 12,100.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		6451140	92.04*	5050400	72.05*
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1941800 (64.53%)^	558060 (7.96)*	1941800 (64.53%)^	1958800 (27.95%)*

Note: * Percentage Shareholding calculated on the basis of Post Preferential paid up capital of Company

^ Percentage Shareholding calculated on the basis of Pre Preferential paid up capital of the Company

7. Status of the Escrow Account, whether released or not : Not yet released

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of Brahmaputra Finlease (P) Ltd. Brahmaputra Holdings (P) Ltd, M. L. Singhi & Associates (P) Ltd and Mr. Suresh Kumar Prithani (the acquirers) accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of the Acquirers



CHARTERED CAPITAL AND INVESTMENT LIMITED

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Contact Person: **Mr. Priyaranjan**

Date : 27.10.2008

Place : New Delhi